

>

Title: Alleged scandalous allocation of 2 G Spectrum leading to huge loss to National Exchequer.

SHRI BASU DEB ACHARIA : Mr. Speaker, Sir, the manner in which 2G spectrum was allegedly allocated by the Ministry of Communication has led to a huge scandal. It is now clear from the sale of shares by SWAN and Unitech that there has been a loss of more than Rs. 60,000 crore to the national exchequer by giving away scarce spectrum at a fraction of the market price.

Sir, for the release of this fourth licence under spectrum required, the Communication Ministry adopted a completely inexplicable principle of 'first come first served' for allocating the licence as well as the licence fee based on 2001 price.

These 2G licences were priced at 2001 levels allegedly to keep the cost low for the consumers. However, this was not ensured through licence terms and conditions. As a result, those who had secured this licences have sold and they have not used. Rather they are also selling their share at a huge profit. Sir, it has become an open scandal, and because of which there has been a loss of Rs. 60,000 crore to the national exchequer by giving away 2G GSM spectrum including to the CDMA operators. ...*(Interruptions)*

MR. SPEAKER: Please do not give so many details, Mr. Acharia.

SHRI BASU DEB ACHARIA : Sir, this has landed into one of the biggest financial scams of all times in the country. Sir, instead of addressing what has become an open scandal, the Government has ...*(Interruptions)*

MR. SPEAKER: Mr. Acharia, you can raise this matter but I cannot allow allegations of nature which are not permitted to be raised.

...*(Interruptions)*

MR. SPEAKER: He is not listening to me. Please bring it to my notice.

SHRI BASU DEB ACHARIA : Sir, what is required today is a thorough independent inquiry and investigation as to how the allotment of 2G spectrum had been done in 2007 on the basis of the price which was decided much earlier.[\[H24\]](#)

Sir, I demand that there should be a thorough discussion in the House in regard to this scandal, and a Parliamentary Committee be constituted.

MR. SPEAKER: I am told there are no quorums in those meetings.

SHRI BASU DEB ACHARIA : A Parliamentary Committee be constituted to inquire into all these questions, to find out who is responsible for this and how such a scandal has taken place because of which there has been a loss of Rs. 60,000 crore to the Government exchequer.

I demand a Parliamentary Committee to inquire into this biggest scandal of the time.